

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1404
ANSWERED ON:03.03.2000
DEVELOPMENT OF POULTRY
ANANDRAO ADSUL

Will the Minister of FINANCE be pleased to state:

- (a) whether the NABARD has undertaken a study on the development of poultry in the country; and
- (b) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATH):

(a) and (b) National Bank for Agriculture and Rural Development (NABARD) has reported that it had undertaken a study by constituting a Working Group on "Poultry Farming - Current Status and Sustainability in Highly Concentrated Areas". Based on the field observations and extensive discussions held with poultry farmers, bankers, Government officials and others, the Working Group had made certain recommendations pertaining to the development of poultry. The main recommendations of the Group are given below:

- (i) The bio aspects have to be adhered to while appraising the projects;
- (ii) Fixation of repayment as well as grace period to be on realistic cash flow analysis and financing banks may adopt a flexible approach;
- (iii) Banks may consider extending separate credit limits for working capital wherever necessary;
- (iv) Cost of land may be incorporated in the project cost and value of land upto 10% of total project cost could be considered as margin money;
- (v) Additional term loan/demand loan as well as working capital limit on short term basis may be sanctioned in the event of natural calamities, disease outbreaks, etc. and existing loan may be rescheduled/extended, wherever necessary;
- (vi) Banks may consider provision of captive feed plants for all the poultry projects having more than 1000 birds;
- (vii) In cases of new projects banks may satisfy themselves that entrepreneur has adequate experience and/or training in the poultry farming;
- (viii) Banks may encourage proposals for brooding and growing operation at a different place subject to financial viability;
- (ix) Poultry units upto 10000 birds may generally be considered on a cluster basis. NABARD has issued a circular to all scheduled commercial banks, Regional Rural Banks and co-operative banks in May, 1999 for taking appropriate action.